THE HIGH COURT OF ORISSA, CUTTACK

No. 9196 /IIIA-04/2018 / Date - 29-56-2022

TENDER CALL NOTICE FOR HIRING OF VEHICLES

license of driver, insurance bond, up-to-date tax payment receipt, certificate of fitness, pollution certificate & first page of bank pass book; from intending Vehicle owners/Service Providers/ Travel Agencies for supply of A/C Vehicle such as Zest/ Tigor/ Xcent/ Etios/ Swift Dzire (Petrol) on monthly hire basis for the official use of Chief Accounts Officer, High Court of Orissa, Cuttack. Tenders in sealed envelope super-cribbing on the top of the envelops as "TENDER FOR HIRING OF VEHICLES ON MONTHLY BASIS IN REFERENCE TO ADVERTISEMENT NO. 9196/ Dtd. 29.06.2022" should be sent by registered post so as to reach this office on or before 20/07/2022 till 5.00PM.

Quotation shall not include cost of fuel: diesel, petrol, lubricant etc. and only quote hire charges separately for providing the vehicle. Cost of fuel is to be borne by the office.

TERMS AND CONDTIONS

- i) The monthly hire charges should be inclusive of all the expenses such as driver wages/food, toll tax, road tax insurance, maintenance etc. which are to be borne by the service provider.
- ii) The price quoted shall remain effective for a period of one year.
- iii) The vehicle must be new one, preferably less than three years old and should be in good condition.
- iv) The Office will bear the cost of fuel.
- v) The driver should wear white dress while on duty and be of good behavior and manners, sincere, punctual and free from having any bad habit of chewing betel and taking liquor etc.
- vi) The selected service provider would be required to execute an Agreement with the Court in the prescribed format.

The undersigned reserves the right to accept or cancel any or all quotations without assigning any reason thereof. The sealed quotations will be opened by the Registrar(Judicial) on 21.07.2022 at 3.00 p.m. in the presence of the tenderer or their representatives, if present, in the officer's premises.

Assistant Registrar (Administration)
Orissa High Court, Cuttack,

Memo No. 9197(3) Dt. 29-06-2022

Copy forwarded to the Notice Board for general information/ The Technical Director, NIC, Orissa High Court for uploading in OHC website/ The M.V.I., Cuttack for information

Assistant Registrar (Administration)
Orissa High Court, Cuttack,